

SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE THAT THE OLD MATTERS SHOWN IN THE LIST ATTACHED
HEREWITH, WILL BE LISTED FOR HEARING BEFORE THE HON'BLE COURT FROM
TUESDAY THE 14TH JULY, 2009 AND ONWARDS AS NOTIFIED IN THE WEEKLY LIST.

DATED THIS THE 3RD JULY, 2009

BY ORDER.

ASSISTANT REGISTRAR (LISTING)

COPY TO :

ALL CONCERNED.

LIST OF OLD MATTERS

1. CrI.A.No. 1077/2000 JARINA KHATOON
IIA Vs. STATE OF BIHAR
72, 93, 0 S.(1418)
MRS SHEIL MOHINI SETHI
MR. GOPAL SINGH
2. C.A.No.2471/2000 COMMANDING OFFICER, YELAHANKA
IVA ADJD AIR FORCE Vs. MUTHURA
72, 0, 0 S.(1807) YAPPA(DEAD)BY L.RS.& ORS.
(With Appln.(s) for
permission to submit
additional document(s) and
permission to file
additional documents and
Office Report)
MR. B.V. BALARAM DAS
MR.KHWAIRAKPAM NOBIN SINGH
3. C.A.No.3622/2000 STATE OF MIZORAM & ORS.
XIV ADJD Vs. F.U. CHOUDHURY
72, 0, 0 S.(805)
MR. R. SATHISH
MR. VISHWAJIT SINGH
4. C.A.No.5791/2000 SHAM LAL & ORS
IV ADJD Vs. MANGTU RAM (DEAD) BY LRS.&
72, 0, 0 S.(1807) ORS.
(With Appln.(s) for bringing
on record the lrs. of
deceased respondent and
c/delay in filing substitution
appln. and Office Report)
MRS LALITA KAUSHIK
MR. BHASKAR Y. KULKARNI
5. C.A.No.7091/2000 KANTA RANI
XV Vs. R.L. CHUGH & ORS
72, 0, 0 S.(110) (With Office Report)
WITH
C.A.No.7092/2000 ANIL SOOD
XV Vs. PRESIDING OFFICER, LABOUR
72, 0, 0 S.(110) COURT II
(With Office Report)
MR. MAHINDER SINGH DAHIYA
MS. S. JANANI
MR. SURYA KANT
MR. R.C. KAUSHIK
6. C.A.No.7372/2000 CHAND MAL & ANR.
XV ADJD Vs. SAMER MAL(D) & ORS.
72, 0, 0 S.(2902) (With Appln.(s) for accepting
English translationand
Prayer for Interim Relief)
NOT TO BE LISTED BEFORE: 100, 0
MR. HARINDER MOHAN SINGH
MS. PRATIBHA JAIN
7. CrI.A.No. 1001/2001 B. RAGHUVIR ACHARYA
IIA SD Vs. CENTRAL BUREAU OF
72, 0, 0 S.(1413) INVESTIGATION
(With Office Report)
NOT TO BE LISTED BEFORE: 84, 0
MR. PRANEET RANJAN
MR. P. PARMESWARAN

CONTD...2/-

- WITH
CrI.A.No. 1226/2001 HITEN. P. DALAL MRS V.D. KHANNA
IIA SD Vs. CENTRAL BUREAU OF MR. P. PARMESWARAN
72, 0, 0 S.(1413) INVESTIGATION
(With Office Report)
NOT TO BE LISTED BEFORE: 84, 0
8. C.A.No.1210/2001 FAMILY PLANNING ASOCN. OF MR. D.N. GOBURDHAN
XV ADJD INDIA
72, 0, 0 S.(110) Vs.SHEVANTHI AMALYA & ORS
NOT TO BE LISTED BEFORE: 91, 0
- WITH
SLP(C)No.9278-9288/2005 FAMILY PLANNING ASSOCIATION MS. RUBY SINGH AHUJA
XV ADJD OF INDIA
87, 0, 0 S.(110) Vs.D. VAIDEHI (D) BY LRS. & ORS.
9. C.A.No.1251/2001 MOOL CHAND K.R.HOSPTEL.&AYUR. MS. NEERU VAID
XVII RES.CEN. MR. RAJINDER MATHUR
72, 0, 0 S.(3800) Vs.BHAJAN LAL GUPTA AND ORS.
(With Appln.(s) for MR. A.V. RANGAM
withdrawal) MS. ANU MOHLA
MR. D.S. MAHRA
10. C.A.No.4767-4769/2001 PATEL FIELD MARSHAL AGENCIES MR. RISHI KESH
IX ADJD & ANR MRS MANIK KARANJAWALA
72, 0, 0 S.(2804) Vs.P.M. DIESELS LTD.&ORS
(With Appln.(s) for
directions and Prayer for
Interim Relief and Office
Report)
- WITH
SLP(C)No.1851/2009 M/S PATEL FIELD MARSHAL MR. BALRAJ DEWAN
XIV AGENCIES & ANR. MR. ANIL NAG
79, 0, 0 S.(2804) Vs.P.M.DIESELS LIMITED
(With Prayer for Interim
Relief and Office Report)
NOT TO BE LISTED BEFORE: 103, 0
11. C.A.No.5543-5550/2001 UNION TERRITORY OF MR. V.G. PRAGASAM
XII ADJD PONDICHERRY & ORS. Vs. M/S ARPUTHAM,ARUNA & CO.
72, 0, 0 S.(2703) MEENAKSHI DEVI BHAVANANI & ORS.
(With Office Report)
12. C.A.No.5981/2001 LUCKNOW DEVELOPMENT AUTHORITY MR. SHAKIL AHMED SYED
XVII ADJD Vs. P.P. SINGH MRS.SUCHITRA ATUL CHITALE
72, 0, 0 S.(3802)
13. C.A.No.6240-6243/2001 SAGUNTHALA (DEAD) THR. LRS. MR. M.A.CHINNASAMY
XII ADJD Vs. SPECIAL TAHSILDAR (L.A.) & MR. SUBRAMONIUM PRASAD
72, 0, 0 S.(502) ORS.
(With Appln.(s) for bringing
LRs on record)

WITH

C.A.No.6244-6248/2001 VAIYAPURI & ORS. MR. V. RAMASUBRAMANIAN
XII ADJD Vs. SPL. TAHSILDAR, TAMIL NADU & M/S ARPUTHAM, ARUNA & CO.
72, 0, 0 S.(502) ORS.

C.A.No.495-504/2002 KUPPUDURAI & ORS. MR. M.K.D. NAMBOODIRI
XII ADJD Vs. SPL. TAHSILDAR & ANR. MR. T. HARISH KUMAR
72, 0, 0 S.(502) (With Office Report) RR-EX-PARTE

14. C.A.No.6386/2001 M/S. HINDUSTAN PENCILS PVT.
XIV ADJD LTD. Vs. M/S. UNIVERSAL MR. K. RAJEEV
72, 0, 0 S.(2804) TRADING CO. & ORS.
(With Appln.(s) for MR. K. RAJEEV
permission to place addl.
documents on record and
Office Report)

WITH

C.A.No.6387/2001 HINDUSTAN PENCILS PVT.LTD.
XIV ADJD Vs. P.C. GUPTA & ANR. MR TARUN JOHRI
72, 0, 0 S.(2804) (With Office Report)

15. C.A.No.6564/2001 BHOLA NATH SHARMA (DEAD) BY LRS. MR. P.N. PURI
XIV ADJD & ANR. MR. D.N. GOBURDHAN
72, 0, 0 S.(502) Vs.U.O.I. & ANR.
(With Office Report) M/S SAHARYA & CO.

WITH

SLP(C)No.22025-22026/2001 D.D.A.
XIV ADJD Vs. BHOLANATH SHARMA (DEAD) BY LRS. MR. P.N. PURI
72, 0, 0 S.(502) & ORS.
(With Appln.(s) for MR. D.N. GOBURDHAN
impleading partyand Prayer M/S SAHARYA & CO.
for Interim Relief)

SLP(C)No.22027/2001 UNION OF INDIA MR. D.N. GOBURDHAN
XIV ADJD Vs. NARBADA DEVI (DEAD) BY LRS. &
72, 0, 0 S.(502) ANR.
(With Appln.(s) for
directionsand Prayer for
Interim Relief)

C.A.No.6565/2001 NARBADA DEVI & ORS. M/S K.L. MEHTA & CO.
XIV ADJD Vs. U.O.I. M/S SAHARYA & CO.
72, 0, 0 S.(502) (With Office Report)

16. C.A.No.6617/2001 MUNICIPAL MAZDOOR UNION MR. VISHWAJIT SINGH
IX ADJD Vs. DATATRAYA MAHADEO SUKTHANKAR MR. UMESH KUMAR KHAITAN
72, 0, 0 S.(812) & ORS.
(With Appln.(s) for MR. D.N. MISHRA
permission to file
additional documents and
exemption from filing O.T.
and Office Report)

NOT TO BE LISTED BEFORE: 0, 0

17. C.A.No.7184-7185/2001 RAMACHANDRA DAGDU SONAVANE & MR. V.B. JOSHI
IX ADJD ORS Vs. VITHU HIRA MR. E.C. AGRAWALA
72, 0, 0 S.(1807) MAHAR (DEAD) BY LRS. & ORS.
DR. NAFIS A. SIDDIQUI

18. C.A.No.7202-7203/2001 JANASEVAK KARJYALAYA LTD. MR. K.V.MOHAN
XV ADJD Vs. STATE OF U.P. & ORS. MS. SANDHYA GOSWAMI
72, 0, 0 S.(101) (With Appln.(s) for MR. PRADEEP MISRA
impleading party and MR. BRAJ KISHORE MISHRA
directions and directions MR. ASHIESH KUMAR
and Office Report) MR. RAVI PRAKASH MEHROTRA
19. C.A.No.7790/2001 KANWAR SINGH & ORS. MR. ANIS AHMED KHAN
IV ADJD Vs. NANBAI & ORS. MR. K.K. MOHAN
72, 0, 0 S.(1807) (With Appln.(s) for exemption
from filing O.T. and Office
Report)
20. C.A.No.7922/2001 REKHA B. DALAL M/S MANOJ SWARUP & CO.
IX ADJD Vs. STANDARD CHARTERED BANK & ORS. MR. ARVIND KUMAR TEWARI
72, 0, 0 S.(1803) MR. E.C. AGRAWALA
NOT TO BE LISTED BEFORE: 84, 0
21. C.A.No.7943/2001 A.P. INDUSTRIAL MR. GUNTUR PRABHAKAR
XIIA ADJD INFRASTRUCTURE CORPN.LTD MR. VENKATESWARA RAO ANUMOLU
72, 0, 0 S.(502) Vs.BHANU BEE & ORS.
(With Office Report)
NOT TO BE LISTED BEFORE: 0, 0
22. C.A.No.8407/2001 MANI D. SEERVAI & ORS. MR. A.S. BHASME
IX ADJD Vs. STATE OF MAHARASHTRA & ORS. MR. RAJESH KUMAR
72, 0, 0 S.(1806) (With Appln.(s) for MRS.SUCHITRA ATUL CHITALE
directions and directions MR. T.V. RATNAM
and substitution and c/delay MR. RAJESH KUMAR
in filing substitution MRS MANIK KARANJAWALA
appln. and permission to MR. UMESH KUMAR KHAITAN
file addl. documents) MR. JATIN ZAVERI
MS. ASHA GOPALAN NAIR
23. C.A.No.8439/2001 PARASAMAYA KOLERINATHA MADAM MR. A.T.M. SAMPATH
XII ADJD TIRUNELVELI MR. V. RAMASUBRAMANIAN
72, 0, 0 S.(2703) Vs.P. NATESA ACHARI & ANR.(DEAD)
(With Office Report)
24. C.A.No.8500-8501/2001 SHANTI SPORTS CLUB & ANR. M/S K.L. MEHTA & CO.
XIV ADJD Vs. UNION OF INDIA & ORS. M/S SAHARYA & CO.
72, 0, 0 S.(501) (With Appln.(s) for MR. D.S. MAHRA
permission to place addl. MR. SHREEKANT N. TERDAL
documents on record and MR. D.N. GOBURDHAN
intervention) MR. M.P. JHA
NOT TO BE LISTED BEFORE: 103, 0
- WITH
CONT. PET.(Civil)252-253/2001 SHANTI SPORTS CLUB & ANR. M/S K.L. MEHTA & CO.
XIV ADJD Vs. KULDIP SINGH GANGER & ORS. M/S SAHARYA & CO.
72, 0, 0 S.(1703) (With Office Report)
NOT TO BE LISTED BEFORE: 0, 0

25. W.P(C)No.450/2002 ASHOK KUMAR
PIL ADJD Vs. STATE OF UTTARANCHAL & ORS.
72, 0, 0 S.(805) (With Office Report) MR. PRADYOT KUMAR CHAKRAVARTY
MS. ANITHA SHENOY
MR. JATINDER KUMAR BHATIA
MR. B.V. BALARAM DAS
MR. PRAMOD DAYAL
MR. B.B. SINGH
MR. PRAMOD DAYAL
26. W.P(C)No.504/2002 SATBIR RAIKA & ORS.
X SD Vs. STATE OF M.P. & ORS.
72, 0, 0 S.(805) (With Appln.(s) for interim MR. PRADYOT KUMAR CHAKRAVARTY
Relief and interim Relief) MS. HEMANTIKA WAHI
MR. B.V. BALARAM DAS
- NOT TO BE LISTED BEFORE: 92, 0
- WITH
- W.P(C)No.51/2000 PEMA RAM RABARI
X SD Vs. STATE OF M.P. & ANR.
72, 0, 0 S.(1807) (With Office Report) MR. D.N. MISHRA
MR. C.D. SINGH
- NOT TO BE LISTED BEFORE: 92, 0
27. Crl.A.No. 665/2002 HANDRA KUMAR CHOPRA
II ADJD Vs. UNION OF INDIA & ORS.
72, 0, 0 S.(1418) (With Appln.(s) for exemption
from filing O.T.) APPELLANT IN PERSON
MR. B.V. BALARAM DAS
28. Crl.A.No. 876/2002 C.B.I., U.P.
II ADJD Vs. INDRA BHUSHAN SINGH & ORS.
72, 0, 0 S.(1418) (With Office Report) MR. P. PARMESWARAN
MR. M.C. DHINGRA
- WITH
- Crl.A.No. 877/2002 C.B.I.
II ADJD Vs. RAHUL VERMA
72, 0, 0 S.(1418) (With Appln.(s) for stay) MR. P. PARMESWARAN
MR. SANJAY JAIN
29. Crl.A.No. 901-902/2002 SHER SINGH
II ADJD Vs. STATE OF RAJASTHAN & ORS.
72, 0, 0 S.(1418) MR. SUSHIL KUMAR JAIN
MR. P.K. CHAKRAVARTY
MR. ARUNESHWAR GUPTA
- WITH
- Crl.A.No. 903-904/2002 STATE OF RAJASTHAN
II ADJD Vs. PADAM AND ORS.
72, 0, 0 S.(1418) (With Office Report) MR. MILIND KUMAR
MS. SHOBHA
30. Crl.A.No. 943-945/2002 SHYAM SUNDER ARORA ETC.
II ADJD Vs. AJAY CHATURVEDI & ORS.
72, 0, 0 S.(1418) MR. SANJAY PARIKH
MRS MANIK KARANJAWALA
MS. SANDHYA GOSWAMI
31. Crl.A.No. 1135/2002 NARENDRA KAMALAKAR @ SUBRAY
II ADJD HEGDE
72, 0, 0 S.(1410) Vs.STATE OF KARNATAKA
(With Appln.(s) for
permission to file
additional documents) MR. P.P. SINGH
32. Crl.A.No. 1152/2002 PARMESHWAR SINGH
II ADJD Vs. STATE OF U.P. & ORS.
72, 0, 0 S.(1418) MR. UGRA SHANKAR PRASAD
MR. AJAY CHOUDHARY
MR. SHRISH KUMAR MISRA
MR. M.A.CHINNASAMY

- WITH
SLP(Crl.).../2003 STATE OF U.P.
II ADJD Vs. UMA SHANKER & ORS.
72, 0, 0 S.(1418)CrlMP.4833(With Office Report)
33. Crl.A.No. 1213/2002 DHANNU @ DHANNA & ORS. DR. KAILASH CHAND
IIA ADJD Vs. STATE OF M.P. MR. B.S. BANTHIA
72, 0, 0 S.(1418) (With Appln.(s) for
permission to file
additional documents and
exemption from filing O.T.
and exemption from filing
Affidavit and Office Report)
34. Crl.A.No. 1309/2002 GOPAL & ORS. MRS. S. USHA REDDY
II ADJD Vs. STATE OF KARNATAKA & ORS MR. SANJAY R. HEGDE
72, 0, 0 S.(1420) (With Appln.(s) for exemption
from filing O.T.)
35. Crl.A.No. 1360/2002 LAHU LAXMAN PABALE & ORS. MR. PRASHANT KUMAR
IIA ADJD Vs. STATE OF MAHARASHTRA MR. V.N. RAGHUPATHY
72, 0, 0 S.(1420) (With Office Report)
WITH
Crl.A.No. 1359/2002 RAM DASS VISHRAM KACHARE MR. CHANDER SHEKHAR ASHRI
IIA ADJD Vs. STATE OF MAHARASHTRA MR. V.N. RAGHUPATHY
72, 0, 0 S.(1418) (With Office Report)
36. C.A.No.1685/2002 S.P. PADMAVATI MR. ANUPAM LAL DAS
XII ADJD Vs. S. JAYALAKSHMI & ANR. MRS.REVATHY RAGHAVAN
72, 0, 0 S.(206) (With Office Report)
WITH
C.A.No.1697/2002 S.P.PADMAVATHI
XII ADJD Vs. S. JAYALAKSHMI & ORS.
72, 0, 0 S.(206) (With Office Report)
37. C.A.No.1930-1931/2002 SUNIL KUMAR SRIVASTAVA MR. DEBASIS MISRA
XI Vs. KRISHNA SHUKLA & ORS. MR. AJAY K. AGRAWAL
72, 0, 0 S.(601) (With Office Report)
38. C.A.No.2368/2002 CHANAN SHAH (D) BY LRS. & ORS. MS. BINU TAMTA
XIV ADJD Vs. M/S. RAMIRA & CO. MR. BHARGAVA V. DESAI
72, 0, 0 S.(201) (With Appln.(s) for
permission to file
additional affidavit and
exemption from filing O.T.)
39. C.A.No.3148-3149/2002 TAMIL NADU HOUSING BOARD MR. S. THANANJAYAN
XII ADJD Vs. L. CHANDRASEKARAN & ORS. MR. PRAMOD DAYAL
72, 0, 0 S.(501) (With Office Report) MR. T. HARISH KUMAR
40. C.A.No.4275-4276/2002 P. DEVARAJ(DEAD) THROUGH MR. HARI SHANKAR K
XII ADJD PROPOSED LRS. MR. K. RAM KUMAR
72, 0, 0 S.(204) Vs.K.S. BULKISH BIVI & ANR.
(With Office Report)

41. C.A.No.4558/2002 NAGAVVA K.R.VALISHETTAR (D)BY MS. KIRAN SURI
IVA ADJD LRS. & ORS. Vs. RUDRAPPA MR. ASHOK KUMAR SHARMA
72, 0, 0 S.(2603) MAHADEVAPPA HUMBI (D)BY LRS.&ORS
(With Office Report)
42. C.A.No.4920-4921/2002 LAGAMANNA & ORS. MR. SHANKAR DIVATE
IVA ADJD Vs. MADDEPPA & ORS. MR. S.N. BHAT
72, 0, 0 S.(2605) (With Office Report)
43. C.A.No.5232/2002 RAKESH BATRA MR. ARVIND MINOCHA
IV ADJD Vs. STATE OF HARYANA & ANR. MR.T.V.GEORGE
72, 0, 0 S.(504) (With Office Report)
44. C.A.No.5236/2002 S. PAL & COMPANY MR. GOODWILL INDEEVAR
IV ADJD Vs. STATE OF M.P. & ANR. MR. B.S. BANTHIA
72, 0, 0 S.(1100) (With Office Report)
45. C.A.No.5239/2002 DALIP SINGH MS. MANJULA GUPTA
XI ADJD Vs. STATE OF U.P. & ORS. MR. L.K. PANDEY
72, 0, 0 S.(3502) (With Appln.(s) for MR. CHANDRA PRAKASH PANDEY
directions and exemption DR. KRISHAN SINGH CHAUHAN
from filing O.T. and Office Report)
46. C.A.No.5788/2002 KALLAPPA PARISA GHULANNAVAR & MRS LALITA KAUSHIK
IVA ANR. Vs. RAMAPPA JINNAPPA MR. A.S. BHASME
72, 0, 0 S.(2605) GHULANNAVAR & ORS.
(With Office Report) MR.KHWAIRAKPAM NOBIN SINGH
47. C.A.No.5797/2002 R. SARAGAPANI (DEAD) THR. LRS. MR. T.N. RAO
XII ADJD Vs. SPL. TAHSILDAR, TAMILNADU MR. R. NEDUMARAN
72, 0, 0 S.(502) (With Office Report)
WITH
C.A.No.5835/2002 SOUNDARAJAN MR. T.N. RAO
XII ADJD Vs. SPECIAL TAHSILDAR, T.N. MR. T. HARISH KUMAR
72, 0, 0 S.(502)
48. C.A.No.5906/2002 RAJ KAMAL GAUR MR. K. RAJEEV
XV ADJD Vs. RAJASTHAN HIGH COURT & ANR. MR. SUNIL KUMAR JAIN
72, 0, 0 S.(3001) (With Office Report)
49. C.A.No.5924/2002 SOHAN LAL MS. S. JANANI
IV ADJD Vs. ANIL CHOPRA MR. S.S. JAUHAR
72, 0, 0 S.(205) (With Office Report)
50. C.A.No.5951/2002 RASID JAVED & ORS. MR. P.N. GUPTA
XI ADJD Vs. STATE OF U.P. & ANR.
72, 0, 0 S.(1813) (With Appln.(s) for permission MRS RANI CHHABRA
to submit additional document(s)
and permission to file additional
documents and exemption from
filing O.T. and impleadment as
party respondent and impleadment
as party respondent and impleadment
as party respondent and Office Report)

NOT TO BE LISTED BEFORE: 95, 0

CONTD...8/-

WITH
SLP(C)No.820/2003 MASOOD AHMAD & ORS. MR. P.N. GUPTA
XI ADJD Vs. STATE OF U.P. & ORS.
72, 0, 0 S.(1813)
NOT TO BE LISTED BEFORE: 95, 0

SLP(C)No.21707/2002 RAGHUNANDAN GOYAL AND ORS. MR. P.N. GUPTA
XI ADJD Vs. STATE OF U.P. AND ORS. MRS RANI CHHABRA
72, 0, 0 S.(1813) (With Appln.(s) for MR. PRAMOD DAYAL
impleading party and
exemption from filing O.T.
and Office Report)
NOT TO BE LISTED BEFORE: 95, 0

51. C.A.No.6042/2002 NITENDRA GUPTA MR. VIKAS MEHTA
XIV ADJD Vs. VIRENDRA GUPTA & ORS. MR. H.K. PURI
72, 0, 0 S.(2603) MR. P.R. RAMASESH

52. C.A.No.6048/2002 A. BALASUNDAR & ORS. MR. HARI SHANKAR K
XII ADJD Vs. M.C. MANICKAM CHATTIAR & ANR. MR. T.RAJA
72, 0, 0 S.(2604) (With Office Report) MR. M.T. GEORGE
NOT TO BE LISTED BEFORE: 70, 0

53. C.A.No.6155/2002 SHIVBAGH RESIDENTS WELFARE MR. S.N. BHAT
IVA ADJD FORUM & ORS. Vs. COMMNR., MR. E.C. VIDYA SAGAR
72, 0, 0 S.(809) MANGALORE MAHANAGAR PALIKE &ORS.
(With Office Report) MR. RAJESH MAHALE
MS. SHEELA GOEL

54. C.A.No.6181/2002 UNION OF INDIA & ORS. MR. B.V. BALARAM DAS
XV ADJD Vs. A.K. PANDEY
72, 0, 0 S.(3900) MR. S.K. SABHARWAL

55. C.A.No.6373-6374/2002 GHISALAL MS. PRATIBHA JAIN
IV ADJD Vs. DHAPUBAI (D) BY LRS. MR. A.K. SANGHI
72, 0, 0 S.(2604) (With Office Report) RR-EX-PARTE
WITH
C.A.No.6375-6376/2002 DHAPUBAI (DEAD) THRU LRS. MR. A.K. SANGHI
IV ADJD Vs. GHISALAL & ANR MS. PRATIBHA JAIN
72, 0, 0 S.(2604) (With Office Report) RR-EX-PARTE

56. C.A.No.6391/2002 M. MEERAMYTHEEN & ORS. MR. SUBRAMONIUM PRASAD
XIA LWL Vs. K. PARAMESWARAN PILLAI & ORS. MR. ROMY CHACKO
72, 0, 0 S.(203) (With Office Report)
WITH
C.A.No.7749/2002 K. PARAMESWARAN PILLAI AND MR. ROMY CHACKO
XIA LWL ANR. MR. G. PRAKASH
72, 0, 0 S.(203) Vs.M.M. HANEEFA(D) AND ORS.
MR. SUBRAMONIUM PRASAD

57. C.A.No.6396/2002 D.R. RATHNA MURTHY MR. NAVEEN R. NATH
IVA LWL Vs. RAMAPPA MS. MADHU MOOLCHANDANI
72, 0, 0 S.(1805)

58. C.A.No.6412/2002 P.K. MOHANRAM MR. K.V. VIJAYAKUMAR
XII LWL Vs. B.N. ANANTHACHARY & ORS. MR. V.N. RAGHUPATHY
72, 0, 0 S.(2604) (With Office Report) MR. R. AYYAM PERUMAL
CONTD...9/-

59. C.A.No.6457/2002 RAM BABU AGGARWAL MR. ANNAM D.N. RAO
IIIA LWL Vs. DIS.COMMTT. BAR COUNCIL OF RESPONDENT-IN-PERSON
72, 0, 0 S.(1501) INDIA & ANR.
(With Office Report) MR. SANJEEV SACHDEVA
60. C.A.No.6472/2002 RAM LAL & ANR. MS. S. JANANI
IV LWL Vs. HARKISHAN LAL & ANR. MR. GHANSHYAM JOSHI
72, 0, 0 S.(2604) (With Office Report)
61. C.A.No.6474/2002 KANDHARA SINGH & ORS. MRS.REKHA PALLI
IV LWL Vs. BALBIR SINGH & ORS. MR. BALBIR SINGH GUPTA
72, 0, 0 S.(2605) (With Office Report) MR. A.P. MOHANTY
MR. B.B. SINGH
62. C.A.No.6481/2002 T. SUBRAMANIAM MR. T.RAJA
XII ADJD Vs. STATE OF TAMIL NADU AND ANR. MR. T. HARISH KUMAR
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